STATEMENT OF BILLS ASSENTED TO BY THE PRESIDENT

Papers laid

SECRETARY: Sir, I beg to lay on the Table a statement showing the Bills passed by the Houses o'f Parliament during the Thirtysixth Session of the Rajya Sabha and assented to by-the President.

STATEMENT

1. The Indian Standards Institution (Certification Marks) Amendment Bill, 1961.

2. The Foreign Awards (Recognition and Enforcement) Bill, 1961.

3. The Voluntary Surrender of Salaries (Exempti'on from Taxation) Bill, 1961.

4. The Deposit Insurance Corporation Bill, 1961.

5. The Coffee (Amendment) Bill, 1961.

6. The Assam Municipal (Manipur Amendment) Bill, 1961.

7. The High Court Judges (Conditions of Service) Amendment Bill. 1961.

8. The Industries (Development and Regulation) Amendment Bill, 1961.

9. The Apprentices Bill, 1961.

10. The Maternity Benefit Bill, 1961.

11. The Appropriation (Railways) No. 4 Bill, 1961.

12. The Sugar (Regulation of Production) Bill, 1961

13. The Indian Tariff (Amendment) Bill, 1961.

14. The Appropriation (No. 5) Bill, 1961.

15. The Iron Ore Mines Labour Welfare Cess Bill, 1961.

16. The Institutes of Technology Bill, 1961.

on the Table

18. The Delhi University (Amendment) Bill, 1961.

19. The Constitution (Eleventh Amendment) Bill, 1961.

PAPERS LAID ON THE TABLE

ORDINANCES ISSUED BY THE PRESIDENT

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): Sir, on behalf of Shri Satya Narayan Sinha, I beg to lay on the Table, under sub-clause (a) of clause (2) of article 123 of the Constitution, a copy each of the following Ordinances: —

(i) The Advocates (Amendment) Ordinance, 1962 (No. 1 of 1962). [Placed in Library. *See* No. LT-3455/62.]

(ii) The Goa, Daman and Diu (Administration) Ordinance, 1962 (No. 2 of 1962). [Placed in Library. *See* No. LT-3456/62].

REPORT OF THE THIRD FINANCE COMMISSION

SHRI B. R. BHAGAT: Sir, I also beg to lay on the Table, under article 281 of the Constitution, a copy of the Report of the Third Finance Commission together with an explanatory memorandum as to the action taken on the recommendations of the Commission. [Placed in Library. *See* No. LT-3452/62.]

REPORT OF THE PUNJAB COMMISSION

THE DEPUTY MINISTER OF HOME AFFAIRS (SHRIMATI VTOLET ALVA): Sir, I beg to lay on the Table a copy of the Report of the Punjab Commission appointed by the Government of India under the Chairmanship of Shri S. R. Das. [Placed in Library *See* No. LT-3453/62]